

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1305/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Superways Enterprises Pvt. Ltd.  
V/s.  
Topworth Steel & Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

	Shruti Sardesai Adv	Advocates	] 
	Nehru B. Merchant ilb		
	Thakurdas Madgarkar for Applicants		
	Mayur Khandeparkar Desh. Juvekar Rishabh Jaisani	Advocates for Corporate Debtors	] 

ORDER

CP No. 1305/I&BP/NCLT/MB/MAH/2017

This Company Petition is **dismissed**, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)